

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6666  
ANSWERED ON:16.05.2012  
ALLOCATION OF OVERSEAS SEATS  
Kumar Shri P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the private airlines had sought approval from the Government for approximately 50,000 overseas seats last year;
- (b) if so, the details thereof;
- (c) whether the Government had withheld the decision for approval of above seats; and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) and (b) As on 31st December, 2011, the following requests had been received from private Indian carriers for grant of traffic rights for various schedules on overseas sectors (in seats/week):

I.Jet Airways - 24000 seats (approx.)

II.Kingfisher Airlines – 20000 seats (approx.)

III.Spice Jet – 66000 seats(approx.)

IV.Indigo – 20000 seats(approx.)

(c) and (d) the requests were under the consideration of the Government pending formulation of the policy to enhance utilization of unutilized traffic rights created under various agreements.